

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00060/2015

Thursday, this the 31st day of May, 2018

CORAM:

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

N.M. Gangadharan,
Pattayilchoyimukkil House,
Thottumgal, Ramnattukara,
Calicut. **Applicant**

(By Advocate – Mr. Siby J. Monippally)

V e r s u s

1	Union of India, Rep by Chief Personnel Officer, Southern Railway, Chennai – 3.	
2	Senior Divisional Personal Officer, Southern Railway, Madras Division, Chennai – 3. Respondents

(By Advocate – Mr. Thomas Mathew Nellimootttil, Sr. PCGC)

This Original Application having been heard on 31.05.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: U. Sarathchandran, Judicial Member

1. This OA has been pending before us since 2015 and large number of adjournments have taken place mostly at the request of the learned counsel for the applicant. On 16.01.2018 it was submitted before us that the applicant died on 15.01.2018 and the counsel appearing for the applicant prayed for time for bringing the legal heirs of the deceased applicant on

record. We had granted time till 27.03.2018 on which date due to want of sitting the case was adjourned to this date i.e., 31.05.2018.

2. Even today no steps were taken. The OA has become abated due to the death of the applicant. For want of impleadment of legal heirs, OA is disposed as above. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

Yd

List of Annexures of the Applicant

Annexure A-1 - A photostat copy of the pension payment advise dated 01.12.2014.

Annexure A-2 - A photostat copy of the order issued by the senior Divisional Personnel Officer, Madras dated 02.05.2014.

Annexure A-3 - A photostat copy of the representation dated 16.04.2014 to the Senior Personnel Officer, Madras Division.

Annexure A-4 - A photostat copy of the representation dated 14.08.2014.

List of Annexures of the Respondents

Annexure - I - True copy of Railway Board letter No. PC-III2013/CRC/4 dated 08.10.2013.

Annexure - II - True copy of letter No. M/P1(W)524/IV/Cadre Restructuring dated 06.03.2014.

Annexure - III - True copy of letter No. M/P(W)612/IV/Seniority Artizans/BRI dated 13.10.2010.

Annexure - IV - True copy of Corrigendum No. M/P1(W)535/IV/Artizan dated 21.05.2014.
